## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 3775 TO BE ANSWERED ON 19.03.2018

### **Kitchen Cum Stores under MDMS**

### †3775. DR. KRISHAN PRATAP:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any kind of financial assistance is provided by the Government for the construction of kitchen cum stores house for cooking mid-day meals and safe storage house for storage of foodgrains in schools under the mid-day meal scheme and if so, the details thereof;
- (b) if so, the details thereof, State-wise and year-wise and the number of students benefited, number of youth provided employment and the budget allocate to States during the last three years along with the details of per day per child food consumption cost/compensation incurred under the scheme; and
- (c) the monitoring system put in place by the Government to ensure that good quality food is served to students?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a): Under the Mid Day Meal Scheme, the Central Government started providing 100% Central Assistance for construction of kitchen-cum-stores at a flat rate of Rs. 60,000/- per unit since 2006-07. The norms for kitchen-cum-stores have been revised from the month of December, 2009 and the cost of construction of kitchencum-stores is now determined on the basis of plinth area norms and the State Schedule of Rates prevalent in the State/UT on sharing basis. The revised norms prescribe 20 sq. mtr. plinth area for construction of kitchen-cum-stores in schools having upto 100 children; for every additional 100 children, additional 4 sq. mtr. plinth area will be added. States/UTs have the flexibility to modify the slab of 100 children depending upon local conditions. As per revised norms Financial assistance is shared between Centre and States & UTs in prescribed ratio. The State and UT-wise funds released for construction of kitchen-cum-store during the years from 2006-2007 to 2017-2018 is given at Annexure-I. (b): The State-wise number of children benefited, cook-cum-helpers engaged and fund released by the Government to the States/UTs under the scheme during the last three years are at Annexure –II & Annexure – III respectively. Under the scheme, the cooking cost per day per child during the last three years is as under:

					(in Rs.)
2014-15		2015-16		2016-17	
(w.e.f. 01-07-2014)		(w.e.f. 01-07-2015)		(w.e.f. 01-07-2016)	
Primary	Upper	Primary	Upper	Primary	Upper
	Primary	_	Primary	_	Primary
3.59	5.38	3.86	5.78	4.13	6.18

The cooking costs are to be shared between Central Government and States & UTs in prescribed ratio. Several States and UTs are also contributing additional funds over and above their minimum mandatory share under the Scheme. Besides the above, the Central Government provides 100% funding for food grains, transport assistance, kitchen devices and Management Monitoring & Evaluation expenses. Food grains under the scheme are provided through Food Corporation of India (FCI) to States and UTs at rates under National Food Security Act, 2013 i.e Rs. 2 and Rs. 3 per kg for wheat and Rice respectively. The economic cost of wheat is Rs. 23.45 per kg and that of rice is Rs. 32.67 per kg.

(c): The Government has adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the Scheme. At national level, an Empowered Committee, headed by Minister of Human Resource Development and also a National level Steering-cum-Monitoring Committee (NSMC) as well as Programme Approval Board (PAB) monitor the scheme and suggest measures for its smooth and effective implementation. At the State level, a State level Steering-cum-Monitoring Committee headed by the State Chief Secretary and, at the District Level, a District Level Committee under the Chairpersonship of the senior-most Member of Parliament of Lok Sabha of the district monitors the implementation of the scheme in the concerned District. At local level Gram Panchayats/Gram Sabhas, members of Village Education Committees (VECs), Parent-Teacher Associations (PTAs) and the School Management Committees (SMCs) monitor the regularity and wholesomeness of the mid-day meal served to children, cleanliness in cooking and serving of the meal, timeliness in procurement of good quality ingredients, fuel, etc., implementation of variety in menu so as to make it attractive to children and ensuring social and gender equity on daily basis. Moreover, Automated Monitoring System (AMS) has been put in place for real time monitoring of MDMS using different communication modes like SMS, IVRS, Mobile Apps, Online web applications. In addition, the Centre constitutes Joint Review Missions (JRMs) consisting of educational and nutritional experts, which review the scheme through field visits from time to time. The reports of JRMs are shared with concerned States and UTs for taking suitable action on the findings.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3775 for 19.03.2018 raised by DR. Krishan Pratap regarding Kitchen Cum Stores under MDMS

State and UT-wise funds released for construction of Kitchen cum Store during the years from 2006-2007 to 2017-2018 under MDMS

S.No.	States and UTs	Funds Released for contruction of Kitchen cum Store during the years from 2006-2007 to 2017- 2018				
1	Andhra Pradesh	58165.86				
2	Arunachal Pradesh	2494.87				
3	Assam	46885.32				
4	Bihar	45193.09				
5	Chhattisgarh	30002.19				
6	Goa	0.00				
7	Gujarat	23203.15				
8	Haryana	11710.54				
9	Himachal Pradesh	9029.70				
10	Jammu & Kashmir	8393.63				
11	Jharkhand	40845.49				
12	Karnataka	53929.42				
13	Kerala	15202.81				
14	Madhya Pradesh	66148.11				
15	Maharashtra	51448.01				
16	Manipur	4283.42				
17	Meghalaya	14677.08				
18	Mizoram	2970.25				
19	Nagaland	2518.96				
20	Orissa	40579.81				
21	Punjab	11659.00				
22	Rajasthan	47135.85				
23	Sikkim	684.34				
24	Tamilnadu	45007.60				
25	Telangana*	-				
26	Tripura	7763.93				
27	Uttarakhand	14999.88				
28	Uttar Pradesh	75000.66				
29	West Bengal	85818.44				
30	A&N Islands	1295.69				
31	Chandigarh	23.34				
32	D&N Haveli	65.52				
33	Daman & Diu	39.39				
34	Delhi	0.00				
35	Lakshadweep	0.00				
36	Puducherry	55.20				
	Total	817230.55				

\* Included in the State of Andhra Pradesh.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3775 for 19.03.2018 raised by DR. Krishan Pratap regarding Kitchen Cum Stores under MDMS

State-wise and Year-wise details of Number of Children Covered and Cook-cumhelper engaged during the last three years under Mid-Day Meal Scheme.

S. No.	States/UTs	2014-15		2015-16		2016-17	
		Children	No. of Cooks- cum- Helpers Engaged	Children	No. of Cooks- cum- Helpers Engaged	Children	No. of Cooks- cum- Helpers Engaged
1	Andhra Pradesh	2917601	97251	2801432	92105	2705551	92105
1	Andhra Pradesh	2917001	97231	2801452	92103	2703331	92105
2	Arunachal Pradesh	245291	7736	238681	7729	169092	6749
3	Assam	4474903	122724	4386452	121441	4269022	122724
4	Bihar	13150423	235181	13916506	236278	12684059	238869
5	Chhattisgarh	2877038	95524	2915536	93420	2654634	89791
6	Goa	145351	2067	143135	2623	143768	2696
7	Gujarat	4260527	90671	4394849	89796	4441071	87419
8	Haryana	1945224	32610	1707877	30652	1462837	30236
9	Himachal Pradesh	542750	23478	527332	22813	526177	22378
	Jammu &						
10	Kashmir	712990	29555	724980	30648	409189	30110
11	Jharkhand	2585142	81203	2829835	81824	2862717	81417
12	Karnataka	4767100	117842	4635376	118886	4583175	118199
13	Kerala	2522323	13700	2494924	13664	2654807	14373
14	Madhya Pradesh	7244591	243309	6411390	236986	6031401	232183
15	Maharashtra	9762850	164479	9394423	163523	9410211	167909
16	Manipur	186596	6528	186655	6951	179581	6762
17	Meghalaya	510550	16965	526947	17094	522526	17546
18	Mizoram	137123	5166	141043	5220	138808	5071
19	Nagaland	234936	5057	187006	5057	157832	4643
20	Orissa	4733551	128020	4557835	128817	4527396	128000
21	Punjab	1653092	41820	1577526	42343	1544463	42510
22	Rajasthan	4945930	124616	4520007	115622	4423541	115622
23	Sikkim	76120	1891	67906	1884	63472	1891
24	Tamilnadu	4810470	128130	4809942	128130	4689441	128130
25	Telangana	2012329	55151	1966087	53492	1875755	52669
26	Tripura	355156	10941	375912	10926	370096	10943
27	Uttarakhand	667647	29397	647167	28699	657323	397829
28	Uttar Pradesh	10326042	401378	9907312	398073	10320978	28092
29	West Bengal	12098740	237774	12026619	244744	12037938	238106
30	A&N Islands	27958	721	28173	721	26311	721
31	Chandigarh	46779	740	52726	746	46105	741
32	D&N Haveli	34320	861	33385	927	33302	925
33	Daman & Diu	14232	304	14403	317	14704	320
34	Delhi	1166583	20845	1121808	19271	1085961	19228
35	Lakshadweep	7168	113	6908	110	6452	110
36	Puducherry	55474	1031	47771	1031	41157	1031

#### Annexure- III

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3775 for 19.03.2018 raised by DR. Krishan Pratap regarding Kitchen Cum Stores under MDMS

State-wise and Year-wise details of funds released under Mid Day Meal Scheme during last three years

# (Rs. in lakh)

S.	States/UTs	Central Assistance Released				
No.		2014-15	2015-16	2016-17		
1	Andhra Pradesh	31556.76	29064.76	24402.16		
2	Arunachal Pradesh	3351.71	3273.34	3355.92		
3	Assam	47985.16	55376.49	54846.72		
4	Bihar	136532.1	120013.29	114257.02		
5	Chhattisgarh	31564.09	26991.77	29196.57		
6	Goa	1403.61	1297.2	1230.38		
7	Gujarat	44783.33	38053.3	40756.01		
8	Haryana	16398.99	12382.8	11539.51		
9	Himachal Pradesh	7460.91	8141.23	8028.63		
10	Jammu & Kashmir	6203.3	8366.30	11393.26		
11	Jharkhand	21508.92	24518.16	38196.77		
12	Karnataka	56610.57	41939.61	43937.98		
13	Kerala	22575.34	17120.97	17781.46		
14	Madhya Pradesh	79567.82	60698.68	65741.79		
15	Maharashtra	95059.83	103072.93	70686.68		
16	Manipur	3281.86	2452.83	2691.66		
17	Meghalaya	6247.18	7024.6	6239.53		
18	Mizoram	2049.78	2060.99	2017.24		
19	Nagaland	4226.96	1073.68	2423.56		
20	Orissa	49303.55	39731.89	43841.08		
21	Punjab	13500.81	16650.04	13773.43		
22	Rajasthan	41757.13	41934.63	45451.46		
23	Sikkim	1040.14	1001.38	899.13		
24	Tamil Nadu	63991.1	44253.83	42846.05		
25	Telangana	20114.42	17435.58	18085.87		
26	Tripura	4827.01	5129.42	5279.73		
27	Uttarakhand	8931.74	10419.33	8483.19		
28	Uttar Pradesh	105142.49	86192.86	101736.19		
29	West Bengal	109189.56	75582.33	106921.55		
30	A&N Islands	322.2	281.46	415.17		
31	Chandigarh	810.479	756.43	819.3		
32	D&N Haveli	409.772	569.38	638.51		
33	Daman & Diu	213.31	272.37	284.48		
34	Delhi	7892.3	9449.23	9075.93		
35	Lakshadweep	108.81	127.04	127.60		
36	Puducherry	597.7	520.77	459.94		
TOTAL		1046521	913230.9	947861		